

Hidden Mines of Precious Metals

4569. SHRI CHANDRA PAL SHALANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have noticed some hidden mines of precious metals like gold in some parts of the country; and

(b) if so, the details thereof, with expected weight of metals and estimated value thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Major resources of Gold so far estimated include Gold-bearing rock of 0.3 million tonnes with 5.5 grams per tonne in Mallappakonda area, Chittoor district, and over 3.1 million tonnes of gold bearing rock in Kolar Gold Field, Karnataka. In Gadag Gold Field over 0.56 million tonnes of gold bearing rock in Mopla Lode, in

Hutti Gold Field 0.06 million tonnes and in Anantapur Gold Field (A.P.), 1.64 million tonnes of resources of gold have been estimated by Geological Survey of India and other agencies. Gold content generally ranges between 5 to 8 grammes per tonne.

राजस्थान में झालावाड़ जिले में खनिजों के लिए सर्वेक्षण

4570. श्री चतुर्भुज: क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के झालावाड़ जिले में उपलब्ध खनिजों की केसम का पता लगाने के लिए किसी प्रकार का सर्वेक्षण किया गया है ; और

(ख) यदि हां, तो इन खनिजों पर आधारित किस प्रकार के उद्योगों की वहां स्थापना की जा सकती है ?

वाणिज्य तथा इस्पात और खान मंत्री: (श्री प्रणब मुखर्जी) : (क) जी हां ।

(ख) प्राप्त खनिजों के निम्न ग्रेड का होने के कारण उनके बारे में और विस्तृत अध्ययन तथा परीक्षण परीक्षण किए जाने की आवश्यकता है ताकि खनिज आधारित उद्योगों की स्थापना के लिए उनकी उपादेयता का पता लगाया जा सके ।

Non-Payment of Excise Duties by M/s. Mangalore Beedi Works

4571. SHRI DHARAM DASS SHASTRI:
SHRI K. LAKKAPPA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that M/s. Mangalore Beedi works manufacturers of 501 Beedi are not paying excise duties;

(b) if so, whether any details are available with the Government;

(c) if not, what checks his Ministry has over this company to levy excise duty; and

(d) whether it is proposed to make special checking in their dealings; if not, what other steps are proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SWAISINGH SISODIA): (a) and (b). It is not a fact that M/s. Mangalore Ganesh Beedies Works, manufacturer of 501 Bedi, are not paying excise duty. However, recently three cases involving excise duty amounting to Rs. 10,916.48 have been registered against them. These cases are yet to be adjudicated.

(c) and (d). Biri manufacturers work under physical control and the biris are cleared under supervision of the Central Excise officers after proper assessment. No special checks are considered necessary. However, prescribed checks including surprise checks in the normal course, will continue to be exercised.